GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA **UNSTARRED QUESTION NO. 884**

TO BE ANSWERED ON FRIDAY, DECEMBER 14, 2018 Agrahayana 23, 1940 (SAKA)

Disinvestment

SHRI DIBYENDU ADHIKARI: 884. SHRI M.B. RAJESH:

Will the Minister of FINANCE be pleased to state:

- the details of amount of money generated through disinvestment of Public Sector (a) Undertakings (PSUs) during the last four years;
- the targets for disinvestment in the current financial year and the amount realized so far; (b)
- whether the Government has decided to divest PSUs through initial Public Offer (IPO) sale process and if so, the details of sale targets and further proceedings thereof; (c)
- the present account status of PSUs and their Government sharing in comparison to year (d)
- the details of fund utilization which has been raised through sale of PSU shares in the last (e) four years, year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PON. RADHAKRISHNAN)

(a): Amount generated from disinvestment in last 4 years:

SI. No.	Financial year	Proceeds from Disinvestment (Rs. in Crore)
110.	2014 15	24,349
	2014-15	23,997
2	2015-16 2016-17	46,247
3	2017-18	1,00,057

- Against the disinvestment target of Rs. 80,000 crore, during the current FY 2018-19 the Government has so far (as on 10.12.2018) realized Rs. 32,997.86 crore from disinvestment proceeds.
- IPO is one of the instruments by which the Government of India offers opportunity to common people to own a share in a government company. During the financial year 2018-19, IPOs (c): of 4 CPSEs viz MIDHANI, RITES, IRCON and GRSE were launched and listed and Rs. 1703.55 crore has been realized through disinvestment.
- Accounts of CPSEs are finalized and audited as per Government norms. Details of Government share-holding in listed CPSEs is at Annexure.
- (e): The realization proceeds from disinvestment are credited to National Investment Fund (NIF) as a 'Public Account' and expenditure is incurred under NIF Heads.

Annexure as referred to in repy to part (d) of Lok Sabha USQ No. 884 for answer on 14-12.2018.

Ì	Government of India shareholding in Listed CPSEs	Govt. of Indi	Govt. of India Equity %	
ar No	COMPANY	during the year 2012	as on date	
SL.NO.	BHARAT DYNAMICS LTD.	100.00	87.75	
1	BHARAT ELECTRONICS LTD.	74.41	61.93	
2		89.65	72.92	
3_	COAL INDIA LTD.	99.99	75	
4	COCHIN SHIPYARD LTD. CONTAINER CORP.OF INDIA LTD.	61.79	54.8	
5_	CONTAINER CORP. OF INDIA LTD.	78.56	73.47	
6	DREDGING CORP.OF INDIA LTD.	80.40	52.02	
7	ENGINEERS INDIA LTD.	56.11	53.46	
9	GAIL GARDEN REACH SHIPBUILDERS & ENGINEERS LTD.	100%	74.5	
	GENERAL INSURANCE CORP.OF INDIA	100%	85.78	
10	HINDUSTAN AERONAUTICS LTD	100.00	89.97	
11	HINDUSTAN AERONACTICS BYD	94.01	76.05	
12	HOUSING & URBAN	100.00	89.81	
	INDIA TOURISM DEVELOPMENT	92.11	87.03	
14	2222120	68.57	54.06	
	THE PROPERTY OF THE PARTY OF TH	99.69	89.18	
16	THE PROPERTY OF THE PARTY OF TH	100.00	74	
17		99.33	89.93	
18		71.57	56.01	
19	NATIONAL ALUMINIUM CO.LTD	87.15	56.59	
21	NATIONAL BUILDINGS	90.00	70.57	
22	TO MILITED CATE	97.64	74.71	
23	NEW INDIA ASSURANCE	100.00	85.44	
24		86.36	73.67	
2:		89.32	82.47	
20		80.00	72.43	
2		84.50	58.93	
2	TIPLE CAS CORRITO	69.23	65.65	
		78.43	63.19	
2	TO THE STANLOR CORD LTD	73.72	61.48	
3	1 POWER GRID CORP.OF INDIA LTD.	69.42	56.34	

	RASHTRIYA CHEMICALS &	92.5	75
32	FERTILIZERS LTD.		87.38
33	RITES LTD.	100.00	07.30
34	RURAL ELECTRIFICATION CORP.LTD.	66.8	52.85
35	STATE TRADING CORP.OF INDIA LTD.,THE	91.02	90_
	STEEL AUTHORITY OF INDIA LTD.	85.82	75.00
36	HPCL*	51.11	0
37		99.98	0
38	HSCC*	87.15	56.59
39 40	NALCO NATIONAL MINERAL DEVELOPMENT CORP.	90	72.43
41	STEEL AUTHORITY OF INDIA LTD.	85.82	75
42	BHEL	67.72	63.06
43	SJVN	64.46	62.69
44		54.93	53.93
45	KIOCL	99	99
45	ITI LTD.	92.87	93.72
47	BEML	54.03	54.03
48	Fertilisers and Chemicals Travancore	90	90
49	SHIPPING CORP.OF INDIA LTD.	63.75	63.75
50		93.68	93.68
<u>50</u> 51	ANDREW YULE & CO.LTD.	93.3	89.25
52	MAHANAGAR TELEPHONE NIGAM	56.25	56.89
53	BALMER LAWRIE INVESTMENTS	59.67	59.67
53 54	TO THE PROPERTY OF THE PARTY OF	59.5	59.5
55 55	TO DESCRIPTION OF THE PROPERTY	95.38	93.87
55	HINDUSTAN ORGANIC CHEMICALS	58.78	58.78
57	BHARAT IMMUNOLOGICALS &	59.25	59.25

^{*} In respect of HPCL and HSCC the GoI shareholding was fully sold off to other CPSEs i.e., ONGC and NBCC (India) respectively. This list includes only the CPSE holding companies which are listed in NSE/BSE.

Source: The Gol equity % as on date is as per the latest shareholding pattern published by the respective CPSEs